

DIVISION BENCH
COURT - I

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/257(KB)2023
IA(COMPANIES.ACT)/92(KB)2024,
IA(COMPANIES.ACT)/208(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	ROHIT SRIVASTAVA VS TIRUPATI POLYSACKS PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Sounak Mitra, Adv. : For Defendants
Mr. Rabindra Nath Mitra, Adv.
Mr. A. Agarwalla, Adv.
Ms. P. Garain, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **26/8/2024**.

**Satyajit Roy
(Court Officer)**